

COURT - I

Before the Appellate Tribunal for Electricity

(Appellate Jurisdiction)

Appeal No. 100 of 2013 & IA No. 116 of 2013

&

Appeal No. 151 of 2013 & IA- 220 of 2013

Dated : 4th June, 2014

**Appeal No.100 of 2013 &
IA No. 116 of 2013**

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

In the matter of:

Uttar Haryana Bijli Vitran Nigam Ltd. & Anr.Appellant(s)
(Jointly through Haryana Power Purchase Centre)

Versus

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. M.G.Ramachandran
Mr. Anand K. Ganesan
Ms. Anushree Bardhan
Mr. Apoorve Karol
Mr. Vaibhav Tyagi

**Counsel for the Respondent(s) : Mr. Dhananjay Baijal }
Mr. Nikhil Baijal for } R-1**
**Mr. Amit Kapur }
Mr. Gaurav Dudeja } R-2
Mr. Akshat Jain for }**

Appeal No. 151 of 2013 &
I.A. 220 of 2013

Uttar Haryana Bijli Vitran Nigam Ltd. & Anr. Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors. Respondent (s)

Counsel for the Appellant (s):

**Mr. M.G. Ramachandran
Ms. Anushree Bardhan
Mr. Vaibhav Tyagi
Mr. Apoorve Karol**

Counsel for the Respondent(s):

**Mr. Nikhil Nayyar
Mr. Dhananjay Baijal for R-1
Mr. Amit Kapur
Mr. Apporva Misra
Mr. Abhishek Munot for R-2
Mr. Kunal Kaul
Mr. Aditya Dewan for R-3**

ORDER

Post these matters of **07.07.2014 at 4.00 p.m.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

_Js/kt